

**Customs, Excise & Service Tax Appellate Tribunal,  
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

**Customs Appeal No.10978 of 2016**

(Arising out of OIA-AHD-CUSTM-000-APP-353-362-15-16 dated 15/02/2016 passed by Commissioner of CUSTOMS-AHMEDABAD)

**Brightpoint I Pvt Ltd**

**.....Appellant**

Plot No. G-9, Block B-1, Mohan Co Op Ind Estate, Mathura Road,  
New Delhi, Delhi

*VERSUS*

**C.C.-Ahmedabad**

**.....Respondent**

Custom House,  
Near All India Radio Navrangpura,  
Ahmedabad, Gujarat

**APPEARANCE:**

Shri Manish Jain, Advocate for the Appellant

Shri G. Kirupanandan, Superintendent (AR) for the Respondent

**CORAM:        HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR  
                    HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 29.06.2022

DATE OF DECISION:29.06.2022

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10973 of 2016.

**(RAMESH NAIR)  
MEMBER (JUDICIAL)**

**(RAJU)  
MEMBER (TECHNICAL)**

Mehul